NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 727/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES:

Union Bank of India

V/s

Paramshakti Steel Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

17 Jay Choke; Adv for Corporate Deblor.

8 No Nirman Sharma Adv. for Financial & Creditor

18 Shuta Advant Creditor

18 India

ORDER CP No. 727/ I&BP/NCLT/MB/MAH/2017

On hearing the submissions of the parties, this matter is posted on 22.6.2017 with a direction to file further written submissions, if any, by tomorrow i.e. 22.6.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)